

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item No. 47  
IA No. 1253/2022  
In  
CP (IB) No. 182/Chd/Hry/2021  
(Admitted Matter)**

**Under Section 60(5) of the  
Insolvency & Bankruptcy Code,  
2016**

**In the matter of:-**

Monica Bansal

...Applicant

**Present through Video Conferencing:**

Ms. Divya Sharma with Ms. Manveen Narang, Advocates for applicant.

**IA No. 1253/2022**

List on 16.01.2023 for consideration.

Sd/-  
(Subrata Kumar Dash)  
Member (Technical)

Sd/-  
(Harnam Singh Thakur)  
Member (Judicial)

November 29, 2022  
YP